

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K.HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).8973/2007

UNION OF INDIA

Petitioner(s)

VERSUS

SUKHBIR SINGH & ANR.

Respondent(s)

(With office report)

WITH

SLP(C) NO. 5006 of 2008
(With office report)

SLP(C) NO. 5007 of 2008
(With office report)

SLP(C) NO. 5767 of 2008
(With office report)

SLP(C) NO. 5768 of 2008
(With office report)

SLP(C) NO. 5770 of 2008
(With office report)

SLP(C) NO. 8974 of 2007
(With office report)

SLP(C) NO. 8975 of 2007
(With office report)

SLP(C) NO. 8976 of 2007
(With office report)

SLP(C) NO. 8978 of 2007
(With office report)

SLP(C) NO. 8979 of 2007
(With office report)

SLP(C) NO. 8980 of 2007
(With office report)

SLP(C) NO. 8982 of 2007
(With office report)

SLP(C) NO. 8983 of 2007
(With office report)

SLP(C) NO. 8984 of 2007
(With office report)

SLP(C) NO. 8986 of 2007
(With office report)

SLP(C) NO. 9703 of 2007
(With office report)

Date: 27/08/2010 This Petition was called on for hearing today.

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Item No.8

For Petitioner(s)

Mr Aslam Kumar, Adv.
Mr. D.S. Mahra,Adv.

For Respondent(s)

Mr Vishnu B Saharya, Adv.
M/S Saharya & Co.,Adv.
Mr. M.A.Chinnasamy, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NOS.8973,8974,8975,8976,8978,8980,8984,8986,9703 OF
2007,5006 AND 5770 OF 2008

Counsel for the petitioner is present.

Counsel for the petitioner seeks time to file
affidavit in proof of dasti service.

Two weeks' time is granted to him.

SLP(C) NO.5007,5768 OF 2008

Counter affidavit not filed.

Counsel for the respondent seeks time to file the
same.

Two weeks' time is granted.

List again on 4.10.2010.

(M.K.HANJURA)
Registrar

hj